

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 117**  
**CP-24/(ND)/2021**

**IN THE MATTER OF:**

Satender Kumar

**....Applicant**

Vs.

CV & Co. Through Partner Mr.Chetan Vijay

**....Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 23.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:Mr.ShailendraSingh

Ms MuskaanGarg Adv.

For the Respondent

:

**ORDER**

Application filed under Section 140(5) of the Companies Act for removal of the Statutory Auditor. Notice to non-applicant respondent Statutory Auditor M/s C.V& Company be issued for 05.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**